

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP No- 81/241/242/ND/2020

(1) Cont. Appl.-03/2020

(2) Cont. Appl.-08/2020

IN THE MATTER OF:

Mam Chand Goel

Vs.

Uttar Development Private Limited & Ors

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 26.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 24.08.2021.


(Anil Kumar)
For **(Court Officer, C-V)**